

File No: RCD-02004/1/2023-Regulatory-FSSAI-Part(1)
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated, the 21st August, 2024

To,

All E-Commerce Food Business Operators (FBOs)

Subject: -Clarification regarding Selling/ Marketing of Milk & Milk products such as Ghee, Milk etc in the name of A1 & A2- reg.

It has come to the notice of FSSAI that several Food Business Operators are selling/ marketing Milk & Milk products such as Ghee, Butter, Curd etc in the name of A1 & A2 under FSSAI License Number and/or Registration Certificate Number.

2. In this regards, it may be noted that the matter has been examined by FSSAI and it is opined that A1 and A2 differentiation of milk is essentially linked to difference in structure of protein (beta casein). Hence, use of any A2 claims on milk fat products is misleading and not in conformance with the provisions laid down under FSS Act, 2006 and Regulations made thereunder.

3. Further, Standards of milk as specified in Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011 do not mention/ recognize any differentiation of milk on the basis of A1 and A2 types.

4. Therefore, the FBOs are instructed to remove such claims from their products. E-Commerce FBOs are instructed to remove all the claims related to A1 & A2 proteins from their websites immediately. Further, the concerned FBOs shall ensure strict compliance of the same with effect from the date of issuance of this direction. Although the FBOs are permitted to exhaust the available pre-printed labels within 6 months from the date of issuance of this direction. No further extension and timeline will be granted to any FBO.

5. This issues with the approval of the Competent Authority.


(Inoshi Sharma)

Executive Director (CS)
Email: ed-office@fssaigov.in

To:

1. Commissioners of Food Safety of all States/UTs
2. Directors of all Regional Offices, FSSAI
3. CTO, FSSAI-with a request for uploading on the FSSAI website

Copy for information to:

1. Sr. PS to CEO, FSSAI
2. Advisor (S&S), FSSAI